Thirteenth Loksabha

Session : 11
Date : 09-12-2002
Participants : H.D. Deve Gowda Shri ,Malhotra Prof. Vijay Kumar ,Patil Shri Shivraj V. ,Chatterjee Shri Somnath ,Pandian Shri P.H. ,Pramod Mahajan Shri ,Yerrannaidu Shri Kinjarapu

NT>

12.18 hrs.

Title: Regarding reported killing of Shri H. Nagappa, former Minister of Karantaka.

डॉ. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, मैं नागप्पा साहब की हत्या का मामला उठाना चाहता हूं।

अध्यक्ष महोदय : देवगौडा जी इसी विाय पर बोलने के लिए खड़े हुए हैं।

डॉ.विजय कुमार मल्होत्रा : मैंने भी इस बारे में आपको नोटिस दिया था।

अध्यक्ष महोदय : आपका भी नोटिस है।

SHRI H.D. DEVE GOWDA (KANAKPURA): With your kind permission, I would like to raise a very tragic incident of a precious life of Shri Nagappa, the former Minister of Karnataka. He was abducted about 110 days back by brigand Veerappan. Two days back, he had sent a recorded message that Nagappa died because of the encounter made by the other State. But I am not going to give any credential for his recorded message. That is not the issue before us.… (*Interruptions*)

SHRI P.H. PANDIAN (TIRUNELVELI): Sir, he said, ‘the other State’. The Chief Minister of Tamil Nadu has totally denied this incident.

MR. SPEAKER: Please sit down.

SHRI H.D. DEVE GOWDA : I am not going to give any credential for the recorded message. That is what I said.

Sir, this issue is a menace to both the States. Several important and precious lives were lost in the past. The State Governments have tried their best by constituting the Special Task Force, even in the past, to end this menace. But unfortunately we were unable to succeed.

On various occasions, the Government of India has also co-operated by sending the BSF or the Special Forces to operate along with the Task Forces of both the State Governments.

Unfortunately, the change in Governments in each State at times has created certain frictions and they are unable to handle this issue in a proper co-ordinated manner. This is the reason behind all these things.

I was also there for about one-and-a-half years as the Chief Minister of Karnataka. I tried my best. At that time, we were able to make some progress. Dr. J. Jayalalithaa was also there at that time as the Chief Minister of Tamil Nadu. Veerappan's brother, Arjun was killed during that period. We did our best. Hardly three people were left with him. That was the situation. Unfortunately, subsequent developments have deteriorated the situation. I do not want to make any political speech to gain any political mileage. This incident has created a lot of tension in Karnataka.

The message from Veerappan, whether true or not, has created a lot of tension in the minds of the people of Karnataka. The events that happened in 1992 should not be repeated at any cost. The Centre should now act without any delay. I do not want to raise what happened in Godhra. This recorded message has created tension in the State of Karnataka. That is my primary concern. A precious life has been lost. I am not going into the *post mortem* of who is right, who is wrong, who has failed or at what stage the State Governments have failed. I am not going to raise all these issues at this juncture because it would further aggravate the situation. My primary concern is to see that the whole matter is ended. The Government of India should play a very prominent role here.

The family members of Shri Nagappa had met the hon. Prime Minister, the Deputy Prime Minister and all other leaders including Dr. Jayalalithaa. They had prayed and requested them with folded hands to co-operate in getting Shri Nagappa released from the forest brigand. All efforts had failed and this incident has happened three days ago.

I have got my own experience, as Chief Minister, of how the matter was handled. There is some sort of a non-co-operation; there is no proper co-ordination. I do not want to blame either side. The Government of India must take the responsibility of heading the Special Task Force and both the States must co-operate to remove political areas of differences on which State Government has taken what stand at what time. All these things are irrelevant now. Karnataka and Tamil Nadu should be freed from this menace hereafter.

Several precious lives have been lost. Several officers were killed and butchered apart from several elephants being killed. I do not want to take the valuable time of this House. The Government of India must come out categorically today.

I can quote how the Government of India has reacted at various stages. This is not a political issue. Both the States must live in harmony and peace with proper understanding. Allowing this type of a menace to continue is going to create further tensions in both the States. The hon. Deputy Prime Minister should come to this House and announce that they are going to take the entire responsibility to see that this menace is put an end to. This responsibility must be taken up by the Union Government instead of allowing both the State Governments to have their own areas of friction.

There are certain pitfalls. I can say with some responsibility that there are some people giving out messages to the man who has created all these tragic events. Over the last twenty to twenty-five years, successive Governments have tried their best, whether it was the Karunanidhi Government or the Jayalalithaa Government or the Deve Gowda Government or the Krishna Government. This is not the issue. There are people who are giving information to the brigand because he has fed them.

He has maintained his own agencies or organisations to get feedback on how the task forces are going to move.

So, all these things are going to be a hindrance. That is why, the Government of India should take the responsibility. The Central Government should monitor the whole thing. Both the State Governments should respond and extend their cooperation and see that this menace of Veerappan should end. I think that will be the real tribute to late Nagappa's family. I know their concern. I know the family as to how much they have suffered on account of this abduction. The entire family today is put in such a sorry state of affairs. We are all concerned about the family. So, the real tribute we can pay to the bereaved family is to put an end to this menace. The people of Karnataka and Tamil Nadu should live peacefully and see that they should maintain the cordiality.

I demand the Deputy Prime Minister and the Minister of Home Affairs to come to this House and spell out whether the Government of India is prepared to take the responsibility with the co-operation of these two States or not. There could be a joint operation under the leadership of the Central Government. I think, this is the answer to this problem. This is all I want to say. … (*Interruptions*)

SHRI H.D. DEVE GOWDA : Let my friends from the ruling party bear with me for a moment. It is not a question of mixing politics. In the beginning itself, I said that we do not want to mix politics. I have seen the statement made by Dr. Jayalalithaa. I said that I could not give any credence for a recorded message. That is why, I said that I do not want to mix politics. There is no need to get any political mileage on this issue. … (*Interruptions*)

MR. SPEAKER: That you have already made it clear. I am sorry to say that I will not be able to permit you any further.

डॉ. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, जनता दल यू के नेता श्री एच. नागप्पा की 106 दिन अपहरण में रहने के बाद नृशंस हत्या हुई है और सारा सदन इस पर अपना शोक प्रकट करता है और उनके परिवार के साथ संवेदना प्रकट करता है।

यहां पर अभी देवेगौडा जी ने कहा और यह बात भी रखी गई कि इसमें कोई राजनैतिक बात नहीं है, परंतु यह प्रश्न हमारे सामने उभरकर आता है कि इन 106 दिनों में कर्नाटक के मुख्य मंत्री और तमिलनाडु के मुख्य मंत्री एक बार भी क्यों नहीं मिले? 106 दिनों तक वे लगातार अपहरण में रहे। …(व्यवधान)

MR. SPEAKER: All of you please sit down. Please listen to him.

… (*Interruptions*)

SHRI K.H. MUNIYAPPA (KOLAR): There is a coordination between both the State Governments. … (*Interruptions*)

डॉ. रघुवंश प्रसाद सिंह : भारत सरकार ने क्या किया?

MR. SPEAKER: Please sit down.

… (*Interruptions*)

डॉ. रघुवंश प्रसाद सिंह : पांच दिन पहले हमने सवाल उठाया था कि इन दोनों राज्यों के बीच में तनाव है परंतु भारत सरकार ने कोई जिम्मेदारी नहीं ली। ...(व्यवधान)

डॉ. विजय कुमार मल्होत्रा : आप हमारी बात सुनिये। ...(व्यवधान)

श्री जे.एस.बराड़ (फरीदकोट) : यह कितनी दुखदायी बात है कि ऐसे में दो राज्यों का सवाल उठा रहे हैं। ...(व्यवधान)

अध्यक्ष महोदय : अभी सरकार का जवाब आएगा। आप बैठिये।

...(व्यवधान)

डॉ. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, देवेगौडा जी बोले तो हममें से कोई भी बीच में नहीं बोला। मैं कहना चाहता हूँ कि कर्नाटक के मुख्य मंत्री इसकी जिम्मेदारी लें और उनको इस बात पर तुरंत इस्तीफा देना चाहिए। He should resign forthwith. … (*Interruptions*)

अध्यक्ष महोदय : आप बैठिये। आप सभी जानते हैं कि यह राजनीति का विाय नहीं है और मल्होत्रा जी अपना मत व्यक्त कर रहे हैं। आपके नेता शिवराज पाटील जी भी इस पर अपना मत व्यक्त करने वाले हैं। मल्होत्रा जी को अपने विचार रखने का अधिकार है और उन्हें कहने दें।

…(व्यवधान)

SHRI VINAY KUMAR SORAKE (UDUPI): The Minister of Home Affairs should resign. … (*Interruptions*)

अध्यक्ष महोदय : अभी शिवराज जी भी बोलेंगे।

...(व्यवधान)

श्री सत्यव्रत चतुर्वेदी (खजुराहो) : राजनीति करने के अलावा, आरोप-प्रत्यारोप के अलावा इनका कोई काम नहीं है। ...(व्यवधान)

डॉ. विजय कुमार मल्होत्रा : माननीय अध्यक्ष जी, आप इनको रोकिये। ये कभी किसी को बोलने नहीं देते। आप इनको यहां से बाहर निकालिये। जब कोई बोलता है तो ये खड़े हो जाते हैं। अपनी बारी पर बोलियेगा। ...(व्यवधान)

अध्यक्ष महोदय : देखिये, मैंने उन्हें बोलने की इजाज़त दी है।

...(व्यवधान)

अध्यक्ष महोदय : प्लीज़ आप बैठिये।

...(व्यवधान)

MR. SPEAKER: I have already said that he has a right to express his views. If you do not agree with him, you can always put forward your arguments.

… (*Interruptions*)

डॉ. विजय कुमार मल्होत्रा : ये हर बार खड़े हो जाते हैं। …(व्यवधान)

MR. SPEAKER: Please sit down now.

… (*Interruptions*)

डॉ. विजय कुमार मल्होत्रा : अध्यक्ष जी, केन्द्र ने स्पैशल टास्क फोर्स भेजी और उसे पांच दिन के बाद वापस भेज दिया गया तथा ऐसा कहा गया कि हमें कोई कार्रवाई नहीं करनी है। हमें स्पैशल टास्क फोर्स की आवश्यकता नहीं है। उसे वहां की सरकार ने पांच दिन के बाद वापस भेज दिया।

आज 106 दिन हो गए हैं। वीरप्पन ने 12 दिन का नोटिस दिया कि 12 दिन के बाद श्री नागप्पा की हत्या कर देंगे। कर्नाटक सरकार ने क्या किया ? कोई कार्रवाई नहीं की गई। आपको तो चिन्ता हो रही है गुजरात चुनाव की। आप लोग तो गुजरात चुनाव में घूम रहे हैं और श्री नागप्पा की रक्षा करने के लिए कोई कार्रवाई नहीं कर रहे हैं। …(व्यवधान)

SHRI K.H. MUNIYAPPA : Sir, how is Gujarat connected to this? … (*Interruptions*)

SHRI RAMESH CHENNITHALA (MAVELIKARA): How can he say like this? … (*Interruptions*)

SHRI J.S. BRAR (FARIDKOT): Sir, the hon. Member is linking it to Gujarat. It is not correct. … (*Interruptions*)

श्री सत्यव्रत चतुर्वेदी : अध्यक्ष महोदय, इनको ऐसी बात नहीं कहनी चाहिए।…(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : अध्यक्ष महोदय, 106 दिन हो गए। दो राज्यों का मसला है। भारत सरकार की जिम्मेदारी है। …(व्यवधान)

MR. SPEAKER: When hon. Member Shri Deve Gowda spoke, he was allowed to speak. Hon. member Dr. Vijay Kumar Malhotra should also be allowed to speak. I am going to permit hon. Member Shri Shivraj Patil. He will also speak.

… (*Interruptions*)

डॉ. विजय कुमार मल्होत्रा : अध्यक्ष जी, स्पैशल टास्क फोर्स को पांच दिन के बाद वापस कर दिया और कर्नाटक सरकार ने कोई कार्रवाई नहीं की। पहली बात तो मैं यह कहना चाहता हूं।

दूसरा सवाल मैं यह उठाना चाहता हूं कि जब प्रधान मंत्री जी और गृह मंत्री जी ने दबाव डाला और यह कहा कि तामिलनाडु के मुख्य मंत्री से बात क्यों नहीं की जा रही है, तब जाकर 90 दिन के बाद गृह मंत्री को भेज दिया कि आप जाकर बातचीत करिए।

अध्यक्ष महोदय, पहले राजकुमार जी का अपहरण हुआ था, उस समय वहां के जो सिने स्टार थे जिन्हें प्रयत्न करना चाहिए था, उन्होंने तो अपनी ओर से पूरा प्रयत्न किया, लेकिन कर्नाटक के मुख्य मंत्री ने तामिलनाडु के मुख्य मंत्री से 10 बार बात की और 10 बार उनकी मीटिंग्स बुलाकर सभी बिन्दुओं पर बातचीत की …(व्यवधान) *

श्री श्याम बिहारी मिश्र (बिल्हौर) : अध्यक्ष जी, कर्नाटक के डी.जी. पुलिस ने यह बात कही है।…(व्यवधान)

SHRI SHIVRAJ V. PATIL (LATUR): Sir, this is not correct. … (*Interruptions*)

SHRI RAMESH CHENNITHALA : Sir, can he say anything without any responsibility? This should be expunged. … (*Interruptions*)

MR. SPEAKER: I am asking hon. Member Shri Shivraj Patil to speak on what he wants to suggest. The next speaker is Shri Shivraj Patil.

… (*Interruptions*)

SHRI SHIVRAJ V. PATIL : Sir, I have an objection to this kind of statement. … (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Sir, it is written here. I can give you the book. It is titled : Veerappan's Prize Catch : Raj Kumar, written by Shri C. Dinakar. … (*Interruptions*)

MR. SPEAKER: Please listen to Shri Shivraj Patil.

SHRI SHIVRAJ V. PATIL : Sir, he is making a statement against a Chief Minister of a State who is not present in this House. If he has to make such an allegation … … (*Interruptions*)

**Expunged as ordered by the Chair.*

DR. VIJAY KUMAR MALHOTRA : What is the allegation here? … (*Interruptions*)

SHRI SHIVRAJ V. PATIL : If he has to make such an allegation against any outside member, he has to give a proper notice not only to the Parties against whom he is speaking but to the Government also and get the Government's view. … (*Interruptions*) He should cross-check with the Government and the Government's reply on it. … (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : I am authenticating it. … (*Interruptions*) अध्यक्ष महोदय, ये हर बार यही मामला उठाते हैं। वहां के डायरैक्टर जनरल पुलिस की किताब है। यह उनकी किताब में लिखा है। यदि आप कहें, तो मैं इस किताब को सदन के पटल पर रख देता हूं। उन्होंने इसमें स्पट लिखा है *

…(व्यवधान)

डॉ. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, जितनी कोशिश श्री राजकुमार जी को छुड़ाने के लिए की गई, अगर उसका सौवां हिस्सा या दसवां हिस्सा भी कोशिश करते और गुजरात के चक्कर न लगाते रहते तो आज नागप्पा साहब की हत्या न होती, वे बच जाते। आज उनको बचाया जा सकता था। मै यह कहना चाहता हूं कि केन्द्र ने बार-बार कहा कि स्पेशल टास्क फोर्स भेजिये। क्या सारे देश के लिए यह शर्म की बात नहीं है कि एक आदमी जिसने 120 आदमियों की हत्या कर दी, हजारों हाथियों की हत्या कर दी और वह लगातार तस्करी करता रहे, बजाए इसके कि सब उसे पकड़ने या मारने की कोशिश करें, वहां पर कर्नाटक के अंदर यह आम चर्चा है कि सरकार की मिलीभगत है? उसको रुपया दिया जाता है, उससे बातचीत की जाती है। वहां पर उसे मारने के लिए कोई उत्सुक नहीं है। केन्द्र सरकार ने बार-बार कहा है कि स्पेशल टास्क फोर्स लें, हैलीकॉप्टर लें या जिस किसी चीज की जरूरत है, वह लीजिए। ईश्वर के लिए ऐसे तस्कर को, ऐसे हत्यारे को पकड़ने के लिए, उसको मारने के लिए पूरी ताकत लगाइये, उनको मिलाकर अपनी राजनीतिक रोटियां न सेकें।...(व्यवधान)

SHRI SHIVRAJ V. PATIL : Sir, you have allowed me. Hon. Member Dr. Vijay Kumar Malhotra can reply to what I am saying here on the floor of the House. If he is making any allegation, it is necessary for him to give a notice to the hon. Minister of Home Affairs and get the information. I would like to know whether he has given a notice to the hon. Minister of Home Affairs and got the information or not.

Secondly, if he is alleging against a person belonging to any other Party, he has to give a notice to them also. … (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Here is the book written by Shri C. Dinakar. … (*Interruptions*)

SHRI SHIVRAJ V. PATIL : Thirdly, if the person is not sitting in the House, the hon. Member cannot make any allegation against him. If this kind of an irresponsible statement is allowed to be made on the floor of the House, the floor of the House will be used only to fling allegations against each other. … (*Interruptions*)

**Expunged as ordered by the Chair.*

डॉ. विजय कुमार मल्होत्रा : सर, यह किताब मेरे हाथ में है। मैं इसे आथेंटीकेट कर के टेबल पर रख देता हूं। ...(व्यवधान)* This is a book written by the former police chief. … (*Interruptions*)

SHRI SHIVRAJ V. PATIL : Sir, I am on a point of order. … (*Interruptions*)

डॉ. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, इस पुस्तक में वहां के पुलिस के चीफ ने लिखा है कि मुख्य मंत्री महोदय ने किस प्रकार से पैसे दिए और कितनी किस्तों में दिए। मैं इसे यहां रख देता हूं। …(व्यवधान)

SHRI SHIVRAJ V. PATIL : Sir, again, I am on a point of order and I will request … (*Interruptions*)

MR. SPEAKER: You are kindly aware that there is no point of order during `Zero Hour'.

… (*Interruptions*)

SHRI SHIVRAJ V. PATIL : Sir, this is a point of order with respect to quoting a book. Any book, any newspaper or any magazine cannot be quoted on the floor of the House without the papers having been authenticated… (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Sir, I am authenticating it and placing it on the Table of the House. … (*Interruptions*)

SHRI SHIVRAJ V. PATIL : He has to come to his core conclusion and if he has not come to any core conclusion, he cannot just pick up a piece of paper, read it out and say that because this is written on this piece of paper, it should be reliable. … (*Interruptions*)

MR. SPEAKER: Please sit down.

… (*Interruptions*)

* *Expunged as ordered by the Chair.*

अध्यक्ष महोदय : मल्होत्रा जी, मेरी आपसे रिक्वैस्ट है कि आप ऐलीगेशन वाली स्टेटमैंट कोट न करें तो ठीक होगा। आप ऐसी स्टेटमैंट मत कीजिए।

…(व्यवधान)

MR. SPEAKER : In `Zero Hour', only two-minute statement is allowed.

डॉ. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, देवेगौड़ा जी 45 मिनट बोले हैं। उससे पहले वाले सदस्य 15 मिनट बोले। …(व्यवधान)

अध्यक्ष महोदय : मेरी आपसे यह रिक्वैस्ट है कि आप ऐलीगेटरी स्टेटमैंट मत कीजिए। इसके अला वा आपको जो कुछ कहना है, वह कहिये।

…(व्यवधान)

डॉ. विजय कुमार मल्होत्रा : मैं यह कह रहा हूं कि अगर जितना प्रयास श्री राजकुमार जी को छुड़ाने के लिए किया गया। …(व्यवधान)

SHRI RAMESH CHENNITHALA : Sir, it should be expunged.

… (*Interruptions*)

MR. SPEAKER: I will go through the record and it will be expunged. I agree with you.

… (*Interruptions*)

श्री जे.एस.बराड़ : अध्यक्ष महोदय, इन्होंने जो ऐलीगेटरी बोला है, उसका क्या होगा।...(व्यवधान)

MR. SPEAKER: Whatever allegatory things are spoken, will be expunged.

… (*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, please give two minutes to me also to speak. … (*Interruptions*)

अध्यक्ष महोदय : मैं इस पर पूरी चर्चा ओपन नहीं कर सकता। मिनिस्टर साहब का स्टेटमैंट आने के बाद ही इस पर चर्चा हो सकती है।

...(व्यवधान)

श्री शिवराज वि.पाटील : मैं यह कहना चाहूंगा कि श्री नागप्पा जी की हत्या हुई है। उनकी इस दुखद मृत्यु पर हम अपनी पार्टी की तरफ से, अपनी पार्टी के नेता की तरफ से उनके कुटुम्ब के सदस्यों को सम्वेदना देना चाहते हैं। ...(व्यवधान)

अध्यक्ष महोदय : आप बैठिये।

...(व्यवधान)

श्री शिवराज वि.पाटील : इस मामले में कर्नाटक के मुख्यमंत्री जी ने वहां के विरोधी पक्ष के नेता से बातचीत करके कि इस मामले में किस प्रकार की कार्यवाही करनी चाहिए, के बारे में सोचा और उसे करने की कोशिश की। पूरे तरीके से जो कुछ निकला, उसकी उन्होंने कोशिश की। जहां तक मुझे मालूमात है, इस बारे में तमिलनाडु की गवर्नमैंट और केन्द्र सरकार से भी थोड़े-बहुत पैमाने पर चर्चा हुई। उसके बाद यहां रूलिंग पार्टी की ओर से जो कहा जा रहा है, वह बहुत ही दुखद है। मुझे तो ऐसा लगता है कि किसी की मृत्यु हो गई, उसकी चिता जल रही है और कोई आकर उस चिता पर अपनी रोटियां सेंकने की कोशिश कर रहा है। ...(व्यवधान) अगर हमें गुजरात के इलैक्शन के लिए इसका उपयोग करना होता तो अक्षरधाम मंदिर में जो कुछ हुआ है, हम उसका उपयोग करते। ...(व्यवधान)

MR. SPEAKER: Please keep quiet now.

... (*Interruptions*)

श्री शिवराज वि.पाटील :हमने या हमारे नेता ने इस सदन में और बाहर किस प्रकार का वक्तव्य दिया और किस प्रकार का हमने बर्ताव किया, यह सारे लोगों के सामने है। इस प्रकार की बात करना केन्द्र सरकार और राज्य सरकार में झगड़ा पैदा करना है। इस प्रकार की बात करना तमिलनाडु सरकार और कर्नाटक की सरकार में झगड़ा पैदा करना है। श्री देवेगौड़ा जी ने जो कुछ कहा, वह बड़ी जिम्मेदारी से कहा कि तमिलनाडु और कर्नाटक सरकार को मिलकर काम करना

चाहिए। इसके अलावा जो कुछ भी हो सकता है, वह करना चाहिए। सरकार की ओर से तो नहीं बोला जाता मगर रूलिंग पार्टी की ओर से बड़ी गैर-जिम्मेदारी से इस प्रकार के वक्तव्य दिये जाते हैं जो हमारे देश की एकता के लिए अच्छे नहीं हैं।

इस दुखद समय पर हम इतना ही कहना चाहेंगे कि इसके बारे में पूरी तरह से मालूमात आने के बाद अगर चर्चा की जरूरत है तो यहां जरूर चर्चा की जा सकती है। असल में इसकी चर्चा लैजिस्लेटिव असैम्बली में होनी चाहिए। यदि चर्चा यहां होनी है तो पूरी मालूमात आने के बाद चर्चा करेंगे और जो भी सदस्य यहां बोलना चाहते हैं या किसी किताब का हवाला लेकर बोलना चाहते हैं, वे पूरी जिम्मेदारी से बोलें। अगर नहीं बोलेंगे तो ऐसा वक्तव्य करने के बाद कानूनन इस हाउस में जो होता है, वह होना चाहिए ताकि इस सदन का उपयोग किसी के खिलाफ न हो।...(व्यवधान)

MR. SPEAKER: I think, enough discussion has taken place.

… (*Interruptions*)

SHRI H.D. DEVE GOWDA : Please permit me to say one thing.

MR. SPEAKER: I have not allowed him and I will not allow you.

… (*Interruptions*)

SHRI H.D. DEVE GOWDA : Sir, with folded hands, I would like to say that I moved an Adjournment Motion not to gain any political mileage. Please … (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : What are you saying? When you can speak, can we not speak? … (*Interruptions*)

SHRI SOMNATH CHATTERJEE : Sir, it is a very sorry state of affairs in the Indian Parliament that a death is being utilised for this purpose. Where are we going? … (*Interruptions*)

अध्यक्ष महोदय : प्लीज़, आप बैठिए।

…(व्यवधान)

MR. SPEAKER: I understand your sentiments on this issue. Your demand has been made through the House -- and I am the Speaker of the House -- that the Government should make a detailed statement on this issue.

… (*Interruptions*)

MR. SPEAKER: I will be happy if this issue is taken up by the Parliamentary Affairs Minister.

… (*Interruptions*)

… (*Interruptions*)

MR. SPEAKER: You have already made a request to the Minister. Let the Minister make a statement. This issue is not open to all.

… (*Interruptions*)

MR. SPEAKER: I am sorry to say that I will not be able to permit all the sections in the House.

*(Interruptions)**

MR. SPEAKER: Shri Deve Gowda, you have made your point.

… (*Interruptions*)

अध्यक्ष महोदय : कृपया, आप बैठिए।

…(व्यवधान)

MR. SPEAKER: Nothing more will go on record.

(Interruptions) *

* Not Recorded.

MR. SPEAKER: Shri Pramod Mahajan also wants to say something. Is it that you want to complete the whole issue right now? Only after the Minister makes a statement, the things can be discussed.

… (*Interruptions*)

SHRI V. DHANANJAYA KUMAR (MANGALORE): How can he make such a statement. What is the basis?

MR. SPEAKER: It has not been taken on record.

SHRI SOMNATH CHATTERJEE : Sir, I associate myself with what has been stated by Shri Deve Gowda. It is a great tragedy. We send our

condolences to the members of the bereaved family. Shri Deve Gowda had very appropriately said that this is a matter where everybody should rise above any particular political issue and, together, all should try to end this menace. Everybody should have joined in this, instead of trying to find faults with each other. It is a very sorry state of affairs that the floor of Indian Parliament is being misutilised for these narrow political purposes. It is a shameful thing.

SHRI P.H. PANDIAN : Shri Deve Gowda referred to the statement issued by my leader and the Chief Minister of Tamil Nadu, Dr. J. Jayalalithaa. She issued a statement yesterday saying that the joint operation was suspended only at the request of the Karnataka Government, and the incident took place about 40 kilometres inside the territory of Karnataka. That is a fact.

संसदीय कार्य मंत्री तथा संचार और सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन) : अध्यक्ष जी, नागप्पा जी की निर्मम हत्या के संबंध में सदन ने जो उसकी भर्त्सना की है, मैं अपनी ओर से और सरकार की ओर से अपने आपको इससे सम्बद्ध कर सकता हूं।

वीरप्पन द्वारा फैलाया गया आतंकवाद हम सब के लिए एक चुनौती है। नागप्पा जी की हत्या इसकी अन्तिम कड़ी होगी। पहली कड़ी, बहुत पहले इसमें शुरू हुई थी। मैं आशा करता हूं कि नागप्पा जी जैसे एक वरिठ नेता की हत्या के बाद यह वीरप्पन के आतंकवाद की अन्तिम कड़ी होगी। मैं देवेगौड़ा जी से सहमत हूं कि नागप्पा जी तथा अन्य हत्याओं के सिलसिले में वीरप्पन को कानून के शिकंजे में पकड़कर उसको उचित सजा दिलवाना, यही नागप्पा जी के लिए असली श्रद्धांजलि होगी।

भारत सरकार की ओर से मैं इतना ही कह सकता हूंकि भारत सरकार को, कर्नाटक सरकार को और तमिलनाडू सरकार को मिलकर वीरप्पन के खिलाफ मोर्चा खोलना पड़ेगा। जितना हम समझते हैं, अगर उसे पकड़ना इतना आसान होता तो वह बहुत पहले ही पकड़ा गया होता। उसमें मुश्किलें हैं, सरकारें आई हैं, गई हैं, दोनों प्रान्तों में बदली हैं, लेकिन दुर्भाग्य से वीरप्पन जहां है, वहीं है। उसका आतंकवाद जितना है, उतना है। मैं केन्द्र सरकार की ओर से उप-प्रधान मंत्री गृह मंत्री की ओर से आश्वस्त करता हूं कि हम जरूर इसमें पहल करेंगे। हम कर्नाटक और तमिलनाडू सरकार से भी बात करेंगे और किसी प्रकार का उन दोनों का या तीनों का कोई संयुक्त मोर्चा बन सकता है तो उस संयुक्त मोर्चा बनाने की भी कोशिश करेंगे। इन दोनों सरकारों को अगर पुलिस की आवश्यकता है, नेशनल सिक्योरिटी गाड्‌र्स की आवश्यकता है या सेना की आवश्यकता है तो सब विचार-विमर्श होने के बाद वीरप्पन को पकड़ने के लिए जिस किसी की भी आवश्यकता हो,

उसमें केन्द्र सरकार अपने संवैधानिक दायरे के अन्तर्गत हरसम्भव कोशिश करेगी, हम इसमें पीछे नहीं रहेंगे।

मैं समझता हूं और मैं आशा करता हूं कि भारत सरकार, कर्नाटक और तमिलनाडु सरकार मिलाकर ऐसा कोई मुहिम चलाएंगे, जिसमें नागप्पा की हत्या वीरप्पन का अन्तिम शिकार साबित होगी। इसके बाद अगला शिकार वीरप्पन ही हो, इसमें हम दोनों सरकारों का समर्थन करेंगे।

SHRI SOMNATH CHATTERJEE : Sir, we deeply appreciate the statement made by Shri Pramod Mahajan. This is what is expected of him… (*Interruptions*)

श्री रघुनाथ झा (गोपालगंज) : मान्यवर, आपने कहा था कि शून्यकाल में अवसर देंगे तो क्या शून्यकाल समूचा खत्म हो जायेगा, तब अवसर देंगे?…(व्यवधान)

अध्यक्ष महोदय : समय खत्म नहीं होगा। समय खत्म होगा, तो भी जब तक आप अपनी बात पूरी नहीं करेंगे, तब तक मैं बैठूंगा। आपकी बात पूरी होने तक मैं यहां बैठूंगा। मैं शून्य प्रहर चलाऊंगा और आपको बुलाऊंगा।

…(व्यवधान)

अध्यक्ष महोदय : मैं आपको बताना चाहता हूं कि आपने जो वािय उठाया है, इसी वािय पर चर्चा भी सदन में चल रही है। चार बजे इस वािय पर चर्चा है, तब आप भााण कर सकते हैं, लेकिन

फिर भी आपने विाय उठाया है, इसलिए मैं आपको इजाजत दूंगा।

श्री रघुनाथ झा : मैं आपके सचिवालय में नोटिस देने वाला सबसे पहला आदमी हूं।

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, I, on behalf of my Party, associate with what has been said by Shri Pramod Mahajan. We send our heartfelt condolences to the bereaved family. This is an important matter and we are associating ourselves with the statement made by Shri Pramod Mahajan.

MR. SPEAKER: This matter is over now.

....